

**THE HIGH COURT OF KERALA**

**A3-11 / 2019**

Kochi : 682 031  
Dated : 07.08.2019

**NOTIFICATION**

The Government having declared public holiday on Monday, the 12<sup>th</sup> August, 2019 for all Government offices in the State on account of Id-ul-Ad'ha (Bakrid), the Honourable the Chief Justice is pleased to order that the High Court shall also remain closed on Monday, the 12<sup>th</sup> August, 2019.

His Lordship has further ordered that Saturday, the 26<sup>th</sup> October, 2019 shall be a sitting day for the High Court to compensate the loss of sitting day on 12<sup>th</sup> August, 2019.

(By Order)

  
**K. Haripal**  
**Registrar General**

To

The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram  
(with C/L)  
The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)  
The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)  
The Advocate-General, Ernakulam  
The Director General of Prosecutions & Public Prosecutor, Ernakulam  
The Additional Advocates-General, Ernakulam  
The Additional Director General of Prosecutions, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam  
The State Attorney, Advocate General's Office, Ernakulam  
The Secretary, Kerala High Court Advocates' Association, Ernakulam  
The General Secretary, Kerala High Court Senior Advocates' Association,  
Ernakulam  
The Secretary, Indian Law Institute, Ernakulam  
The Senior Counsel, Government of India (Taxes), Ernakulam  
The Assistant Solicitor General of India, Ernakulam  
The Chairman, Bar Council, Ernakulam  
The President, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam  
All District Judges and Chief Judicial Magistrates  
All Motor Accidents Claims Tribunals  
All Family Court Judges  
The State Transport Appellate Tribunal, Ernakulam

(p.t.o)

The Special Judge, NDPS Act cases, Vadakara and Thodupuzha  
The Special Judge for SPE/CBI Cases I & II, Ernakulam  
The Special Judge (Idamalayar Investigations), Ernakulam  
The Enquiry Commissioner and Special Judges, Kozhikode, Thrissur,  
Thiruvananthapuram and Kottayam.  
The Director of Kerala Judicial Academy, Athani  
(The contents of this notification may also be brought to the notice of the  
Chairperson, Kerala Judicial Academy, Athani)  
The Additional Director of Kerala Judicial Academy, Athani  
The Joint Registrars, High Court  
The Deputy Registrars, High Court  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Deputy Director and Assistant Director of Kerala Judicial Academy, Athani  
The Finance Officer, High Court  
The Assistant Registrars and Chief Librarian, High Court  
The Secretary, High Court Legal Services Committee, Ernakulam  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The P.A. & Addl. P.A. to the Chief Justice, High Court  
The Private Secretaries to the Hon'ble Judges, High Court  
The Security Officer, High Court  
The Assistant Engineer, High Court  
The Superintendent (Vehicles), High Court.  
The Confidential Assistants to the Registrars and  
Additional Registrar (General Administration), High Court  
The IT Section, High Court (for uploading in the High Court website)  
All Sections, High Court  
The 'D-I' Section, High Court  
The Civil Sergeants, High Court  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File.

**Copy submitted to:- The Honourable Judges**